

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Tuesday THE 21st Day Of January 2025  
COURT HALL NO. 05 SITTING AT DHARWAD BENCH  
at 02:30PM  
BEFORE

**THE HON'BLE JUSTICE HEMANT CHANDANGOUDAR**

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
<b>MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU</b>			
<b>ORDERS</b>			
1	CRL.P 14207/2024 (VIDE R(J) CIRCULAR NO. 24/24 DTD: 7/2/24) A/W OFFICE NOTE (DATE)	(439(Cr.PC) / 483(BNSS),) <i>PET: UTTAMKUMAR ASHOKBHAI MANGUKIYA AND OTHERS</i> <b>MAHESH KIRAN SHETTY SHCGP</b>	<i>RES: STATE OF KARNATAKA</i>
2	RP 27/2025 REG: RP FILED BY THE PETITIONER COUNSEL VEENA T N IS NOT ON RECORD IN WP 7550/21 (ENTIRE RECORD IN WP 7550/21 (GM-RES) A/W ORDER SHEET, FC & 'B' FILE IS K/B) (CH MOVED)	(,) <i>PET: SMT MUNIRATHNAMMA</i> <b>VEENA T.N.</b>	<i>RES: SRI SHIVANANDA R AND OTHERS</i>

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